

- (xx) Statement giving reasons for the delay in laying the papers mentioned at (i) to (xviii) above [Placed in Library See No. LT-2064/91]

Report and Accounts (1989-90) of India Tourism Development Corporation Limited, New Delhi and related papers.

SHRIMATI USHA SINGH Madam, I also lay on the Table a copy each (in English and Hindi) of the following papers under sub-section (1) of section 619A of the Companies Act, 1956 —

- (i) *Twenty-fifth Annual Report and Accounts of the India Tourism Development Corporation Limited, New Delhi, for the year 1989-90 Together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon*

- (ii) Statement by Government accepting the above Report [Placed in Library See No LT-2045/91].

Report and Accounts (1989-90) of National Cooperative Consumers Federation of India Limited, New Delhi and related papers

खाद्य और नागरिक पूर्ति मंत्रालय में राज्य मंत्री (श्री सरवर हुसैन): महोदया, मैं निम्नलिखित पत्रों की एक प्रति सभा पटल पर रखता हूँ

- (i) 1989-90 के वर्ष के लिए नेशनल को-ओपरेटिव कन्ज्यूमर्स फेडरेशन ऑफ इंडिया लिमिटेड, नई दिल्ली का 25वां वार्षिक प्रतिवेदन और लेख, लेखाओं पर लेखापरीक्षकों के प्रतिवेदन सहित।
- (ii) फेडरेशन के कार्यकरण की सरकार द्वारा समीक्षा।
- (iii) ऊपर (i) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारणों को दर्शाने वाला विवरण। [पुस्तकालय में रखी गई, देखिए संख्या एल०टी०-2065/91]

Report and Accounts (1989-90) of Central Board for Workers Education, Nagpur

श्रम मंत्रालय में राज्य मंत्री और कल्याण मंत्रालय में राज्य मंत्री (श्री रामजी लाल सुमन): मैं निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ:

- (i) 1989-90 के वर्ष के लिए केन्द्रीय कर्मकर शिक्षा बोर्ड, नागपुर का इक्कीसवां वार्षिक प्रतिवेदन और लेख, लेखाओं पर लेखापरीक्षा के प्रतिवेदन सहित।
- (ii) बोर्ड के कार्यकरण की सरकार द्वारा समीक्षा।

[पुस्तकालय में रखी गई, देखिए संख्या एल०टी०-2066/91]

Report and Accounts (1982-83, 1983-84, 1984-85) of Punjab Land Development and Reclamation Corporation Limited, Chandigarh and related papers,

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI JAY-ANTILAL VIRCHANDBHAI SHAH): Madam, I lay on the Table —

- I (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of Companies Act, 1956, read with sub-clause (iii) of clause (c) of the Proclamation dated the 11th May, 1987, issued by the President in relation to the State of Punjab —

- (i) Eighteenth Annual Report and Accounts of the Punjab Land Development and Reclamation Corporation Limited, Chandigarh, for the year 1982-83, together with the Auditors' Report on the accounts and the comments of the Comptroller and Auditor General of India thereon.